

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 01.9.97

CP 9/97 (OA 189/96)

Smt.Urmila Devi, Catering Supervisor Grade-II, Western Railway, Ajmer.

... Petitioner

Versus

1. Shri Keerti Vasan, General Manager, Western Railway, Churchgate, Bombay.
2. Shri R.P.Bhandari, Divisional Railway Manager, Western Railway, Ajmer.
3. Shri S.D.Meena, Sr.Divisional Commercial Manager, Western Railway, Kota.
4. Shri A.E.Peter, Divisional Commercial Manager, Western Railway, Ajmer.
5. Shri Mohan, Divisional Catering Inspector, Western Railway, Ajmer.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Petitioner ... None

For the Respondents ... Mr.U.D.Sharma

O-R-D-E-R

PEP. HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

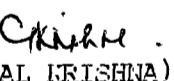
Petitioner, Smt.Urmila Devi, has filed this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, stating therein that the respondents by not implementing the decision of the Tribunal in OA 189/96 dated 23.9.96 and 20.11.96 have committed contempt of court.

2. It is borne out by the reply of the respondents that promotion has been granted to the petitioner to a higher grade w.e.f. 1.3.98. Communication, at Ann.P-5, dated 26.3.97, indicates that the higher scale of Rs.1300-2040 was granted to the petitioner w.e.f. 1.3.98 and her pay was also fixed with effect from the same date. She has been posted at Ajmer. The directions of the Tribunal have been fully complied with. No case of contempt is made out against the respondents. The Contempt Petition is, therefore, dismissed. Notices issued are discharged.


(O.P.SHARMA)

ADM.MEMBER

VK


(GOPAL KRISHNA)
VICE CHAIRMAN